

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 06

Dated Guwahati, the 5th January, 2013

In partial modification of Notification No. 03 dated 3rd January, 2013, Hon'ble the Chief Justice has been pleased to station Hon'ble Mr. Justice T. Vaiphei at Principal Seat of Gauhati High Court at Guwahati with effect from 1st day of February, 2013 until further orders.

By Order,

Sd/- M.K. BHATTACHARJEE
I/C REGISTRAR GENERAL

Memo No.HC.III-04/2012/ 92-109 /G, dated 5th January, 2013
Copy for information to:

1. The Registrar (Vig./Judl.), Gauhati High Court, Guwahati.
2. The O.S.D. (Admn.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
4. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima,/ Govt. of Meghalaya, Shillong/ Govt. of Manipur, Imphal/ Govt. of Tripura, Agartala/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
5. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati – 6.
6. The Secretary, Law Department, Govt. of Nagaland, Kohima,/ Govt. of Meghalaya, Shillong/ Govt. of Manipur, Imphal/ Govt. of Tripura, Agartala/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
7. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima,/ Meghalaya, Shillong/ Manipur, Imphal/ Tripura, Agartala/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
14. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is directed to upload this notification in the website of Gauhati High Court.
15. The P.S. to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Superintendent (_____), Gauhati High Court, Guwahati.
17. The Court Officer No.1, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

23/5.1.13
I/C REGISTRAR GENERAL

K.S. 113